

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: TAPSTIA Industrial Micro Estate Landmark Auto Engineering Consortium Limited Date of Commencement of Liquidation: 20-01-2023; List of Stakeholders as on Date: 08-08-2023; Name of IP: Mr. Lingumgunta Venkata Shyam Sundar; Process Number: 1; Last 5 digitof registration number: 10775

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	3776000.00	0	3776000.00	0	0	0	NA
2	Liquidation costs incurred till date	0	2305381.00	0	2305381.00	0	0	0	NA
3	Secured financial creditors	1	232220303.89	1	231995303.89	0	0	225000	Annexure 3
4	Unsecured financial creditors	109	671475910	109	398338540	0	0	273137370	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	NA
6	Operational creditors (Employees)	0	0	0	0	0	0	0	NA
7	Operational creditors (Government Dues)	0	0	0	0	0	0	0	NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	1	819000	0	819000	0	0	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	NA
Total		111	910596594.89	110	637234224.89	0	0	273362370	